

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY, 2020 / 18TH VAISAKHA, 1942

B.A.No.2452 /2020

CRIME NO.268/2020 OF POLICE STATION OF KUNNIKODE, KOLLAM DISTRICT

**Petitioner/ Accused No.5:-**

Reji Raju, aged 33 years, S/o Raju, Meloottu Veedu,  
Near Thazhathu Junction, Chakkuvarakkal Muri,  
Chakkuvarakkal Village, Kollam District - 691 538

By Adv. Sri. Manu Ramachandran

**Respondents/Complainant/State::**

- 1.The State of Kerala represented by Public Prosecutor,  
High Court of Kerala - 682 031.
- 2.The Station House Officer, Police Station of Kunnikode,  
Kollam District- 691 508

SRI. AJITH MURALI, PP  
SRI. SANTHOSH PETER SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
08.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**P.V.KUNHIKRISHNAN, J**

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B.A.No.2452 of 2020  
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Dated this the 8<sup>th</sup> day of May, 2020

**O R D E R**

The counsel for the petitioner submitted that, the petitioner in this case is already released on bail. Hence, the bail application is dismissed as not pressed.

**P.V.KUNHIKRISHNAN, JUDGE**

VPK